[22 July, 2002]

## RAJYA SABHA

Undertakings whose net worth had become negative were registered with BIFR and of these 7 PSUs were making profit and as such 59 PSUs running in losses, as per PE Survey 2000-01.

(c) Enterprise specific measures are taken by the concerned administrative Ministries/Departments/Management of PSUs for performance improvement. Some of the common steps taken in this regard include referring continuously loss making PSUs whose net worth has become negative to the BIFR for formulation of rehabilitation/revival scheme, periodical review of the performance of the PSUs by the concerned administrative Ministries/Departments, business and financial restructuring, infusion of fresh funds, upgradation of technology, improved marketing strategies, cost control measures etc.

# **Review of guidelines on Film Certification**

513. SHRI RAMACHANDRA KHUNTIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Chairman of Central Board of Film Certification (CBFC) suggested any review of guidelines pertaining to film certification;

(b) if so, the salient features of the proposed revision; and

(c) how are they going to improve the existing system of certification?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) to (c) No proposal has so far been received from the Central Board of Film Certification (CBFC) for a review of guidelines pertaining to film certification.

## **AIR Stations in Chhattisgarh**

†514. SHRI RAMDHAR KASHYAP: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of All India Radio Stations in Chhattisgarh as on date; and

(b) whether Government are considering to open more All India Radio Stations?

<sup>†</sup>Original notice of the Question was received in Hindi.

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## RAJYA SABHA

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) There are 5 Akashwani Centres in Chhattisgarh State.

(b) One Akashwani Centre at Saraipalli is ready for commissioning. Another Akashwani Centre at Bijapur is envisaged to be set up during the Tenth Plan, subject to approval and availability of funds.

# Setting-up of Censor Board for TV serials

515. SHRIMATI S.G. INDIRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to set up a separate Censor Board for television serials considering that they are spoiling the minds of the youth;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) No, Sir.

#### (b) Does not arise.

(c) All the programmes telecast on Doordarshan are previewed before telecast in accordance with the provisions of Doordarshan's Broadcast Code to ensure that they are suitable for family viewing.

As regards programmes of Satellite Channels, as per the provisions of the Cable Television Networks (Regulation) Act, 1995, programmes of such Channels, when transmitted through cable networks, are required to adhere to the prescribed Programme and Advertisement Codes.

## **Conversion of DD Metro Channel into Satellite Channel**

516. SHRI R.S. GAVAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Prasar Bharati proposes to convert its entertainment channel DD Metro into satellite channel;

(b) if so, the details thereof and the reasons therefor;

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